

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 19  
(TO BE ANSWERED ON THE 22<sup>nd</sup> July 2024)**

**LOSS INCURRED DUE TO COLLAPSING OF AIRPORT STRUCTURE**

19. SMT JEBI MATHER HISHAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of recent airport structure collapses, airport-wise;
- (b) the amount of loss incurred due to airport collapses, airport-wise details;
- (c) the details of the death toll and injuries that occurred due to airport structure collapses;
- (d) the details of the compensation made to the families of the deceased and injured;
- (e) whether Government will recover the compensation given to the families of the deceased and injured from the contractor responsible for constructing the airport, details thereof; and
- (f) whether Government will blacklist the concerned contractor, and the details of the contractor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): During heavy rain, forecourt canopy collapsed at Terminal 1D of Indira Gandhi International Airport, Delhi on 28.06.2024. Also, kerb area Canopy made of tensile fabric, a non-structural element tore at Jabalpur & Rajkot Airports on 27.06.2024 and 29.06.2024, respectively.
- (b): At Jabalpur and Rajkot Airports, there is no financial loss as damages are covered under the Defect Liability Period. Meanwhile, Delhi International Airport Limited (DIAL) has initiated an assessment of losses resulting from the canopy collapse.
- (c): The incident at Delhi Airport resulted in one fatality and injuries to nine individuals. There was no loss of life or injury at Jabalpur and Rajkot Airports.
- (d) & (e): A compensation of Rs.20 lakh has been provided to the family of the deceased and Rs.3 lakh each to the injured by DIAL.
- (f): Delhi International Airport Limited (DIAL) is governed by the Operation, Management and Development Agreement (OMDA) signed between Airports Authority of India (AAI) and DIAL, whereby the functioning operations,

maintenance, development, design, construction, upgradation, modernisation, finance, management and keeping the airport in good repair and operating condition has been assigned to the Joint Venture Company i.e. DIAL. This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident at Delhi T1 and submit its report. Similarly, the Airports Authority of India has initiated investigations to determine the root cause of incidents at Jabalpur and Rajkot Airports.

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